

on account of its proximity to other recreational facilities like library and Drama Pandal and the smaller quantity of earth filling required.

(c) and (d). The Port Trust has confirmed that the tender formalities for the construction of the stadium were observed. The question of Government taking any action does not therefore arise.

Complaints against Directors of Central Government Employees Consumer Cooperative Society

540. SHRI SHEO SAMPAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been many complaints of various nature against the elected Directors of the Central Government Employees Consumer Cooperative Society Ltd., New Delhi from various sources made to the Chairman, Board of Directors of the Society;

(b) the steps taken in the matter; and

(c) the justification of the present Board of Directors continuing against the wishes of the General Body?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) Yes, Sir, a few complaints were received against the elected Directors.

(b) These were considered by the Board of Administration and appropriate action taken where deemed fit.

(c) The Board of Directors is already in the process of being re-constituted according to the provisions of the by-laws of the Society. As such, the question of its continuing against the wishes of the General Body does not arise.

Manufacture of T.V. Sets

541. SHRI SHEO SAMPAT: Will the Minister of ELECTRONICS be pleased to state:

(a) the names and number of factories manufacturing television sets in the country;

(b) the various models and brand names of television sets and their price-range;

(c) whether Government exercises any control over the price and quality of these television sets; and

(d) the extent to which the price of E.C. television sets have been reduced during the last one year and the efforts made to produce the Janta model television sets by EC for the use of a common man?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The total number of manufacturers licensed/approved for production of TV sets in the country is 63. The list of these manufacturers is given in statement I laid on the Table of the House. [Placed in library. See No. LT-347/77].

(b) TV sets with a screen size of 51 cm. and based on either hybrid or solid state circuitry are available in the market. 31/36 cm screen size TV sets based on solid state circuitry are also being marketed. The number of brand names in the market is about 34 while the number of models is much larger. The brand names are indicated in statement I laid on the Table of the House. [Placed in Library. See No. LT-347/77]. However, the brand names listed are not exhaustive. The customer prices of the different models of TV sets with a screen size of 51 cm range from Rs. 1,925 to Rs. 3,250 depending on the extent to which the set is dressed up as a luxury model.

(c) To bring down prices a differential excise duty structure on TV sets was introduced in the Union Budget for 1976-77, whereby sets with an

ex-factory price of Rs. 1,800 and less had to pay an excise duty of only 5 per cent, while those above that level carried a duty of 20 per cent. As a result, a single channel set by itself was available during 1976-77 at a price which was Rs. 700 less than that at which such a set would have been purchased by a customer prior to March 1976. Furthermore, in mid-1976, the Department of Electronics appointed two techno-economic Panels of experts, one on TV sets and the other on TV picture tubes, to review the cost and price structure of those products. Both Panels have since submitted their reports and these are under the consideration of the Electronics Commission for formulation of Government policy in this regard. To assist manufacturers to upgrade the quality of their sets, the Department of Electronics is promoting the setting up of Test & Development Centres in several States/Union Territories and also a Test & Evaluation Centre at the National Physical Laboratory, New Delhi. The Government does not exercise any direct control on the quality of these sets.

(d) There has been a reduction of about Rs. 200 in the consumer price of an EC TV set during 1976-77. ECIL has developed a hybrid, single channel, 51 cm TV set which it is intending to market at an *ex-factory* price of Rs. 1,800.

**Key Prosecution Witness In Baroda
Dynamite Case**

542. SHRI PRASANNBHAI MEHTA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress of action taken on Shri Sharad Patel against whom a CBI case was in progress; and

(b) whether Shri Sharad Patel was a key prosecution witness in what is called the Baroda Dynamite Case?

THE MINISTER OF HOME AFFAIRS
(CHAUDHURI CHARAN SINGH):

(a) A charge-sheet was filed by the C.B.I. in a case against Shri Sharad

Patel and 3 others before the Sub-Divisional Magistrate, Alipur, Calcutta, on 30th December, 1975. The case is pending trial in the court.

(b) Shri Sharad Patel was one of the prosecution witnesses in the Baroda Dynamite Case.

Progress of Hydel Projects

543. SHRI DURGA CHAND: Will the Minister of ENERGY be pleased to state:

(a) the number of hydel projects together with their names on which work is at present in progress;

(b) the progress made so far in each of these projects;

(c) by when each project will be completed and commissioned; and

(d) outlines of the benefits to be derived from each project on completion?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d). The total number of hydro-electric projects on which work is in progress is 39. The names of these projects alongwith the progress made so far on each of them, the likely date of their commissioning and benefits to be derived from them on their completion are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-348/77].

Censorship of Films

544. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Board of Film Censors did not meet during the year 1976;

(b) whether films were called to Delhi and decisions about censorship were taken at Ministerial level; and

(c) if so, the particulars thereof?